

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-106/2007/ 406 /A

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Romen Baruah,  
District & Sessions Judge,  
Morigaon.

Dated Guwahati, the 24<sup>th</sup> January, 2025.

Sub:- **Restricted Holiday.**

Ref:- Your letter No. DJM/509, dated 21.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 27.01.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 26.01.2025 till the morning of 29.01.2025**, as prayed for. The Addl. Sessions Judge cum Special Judge, POCSO, Morigaon, and in her absence, the Addl. District & Sessions Judge, Morigaon, and in his absence, the Chief Judicial Magistrate, Morigaon, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-106/2007/ 407 /A, dated , 24-01-2025**  
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Shri...*